GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 2067
TO BE ANSWERED ON 21st MARCH, 2022

Payment of PRP and business expenses

2067. Ch. Sukhram Singh Yadav:
Shri Vishambhar Prasad Nishad:
Smt. Chhaya Verma:
Shri Ram Nath Thakur:

Will the Minister of PETROLEUM & NATURAL GAS be pleased to refer to the answers to Unstarred Questions 153 and 618 given in the Rajya Sabha on 29th November, 2021 and 7th February, 2022, respectively and to state:

(a) the reason for variation in the answers;

(b) the policy in place for payment of Performance Related Pay (PRP) and business expenses;

(c) whether it is a fact that officers of various Public Sector Undertakings (PSUs) of the Ministry have been paid under the head of 'Business Expenses' during the lockdown 2020; and

(d) the amount paid to each officer separately?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

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(a) Government's response to Question No. 153 for 29.11.2021 brought out the entitlement of Performance Related Pay (PRP) and payment of business expenses to CVO of HPCL on the date of reply.

Government's response to Question No. 618 for 07.02.2022, on the other hand, related to payment of PRP and business expenses to the then senior management including CVO of HPCL, whose entitlements were governed by earlier guidelines, which have been since amended.

Therefore, the responses to Question No. 153 for 29.11.2021 and Question No. 618 for 07.02.2022, addressed different queries.

(b) Payment of Performance Related Pay (PRP) in oil PSUs is as per extant instructions of Department of Public Enterprises (DPE). PSUs define their policy on business expenses, as per their requirements.

(c) & (d): Information furnished by oil PSUs is at Annexure.

ANNEXURE REFERRED TO IN PARTS (c) AND (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2067 FOR 21.03.2022

Sl. No.	CPSE	Whether Business Expenses paid during lock down 2020
1.	ONGC	(a) Rs. 10.23 crores towards health care package for purchasing essential health related items not exceeding Rs. 5000/- per head. Total expenditure of Rs. 10.23 crore. (b) Pandemic extra duty payment to those employees who were stuck in their installations beyond the stipulated duty days/hours for continuity of operations due to lockdown. Total payment of Rs. 53.40 crore.
2.	OIL	No
3.	GAIL	No
4.	IOCL	Yes (1542 officers paid Rs. 70.02 lakhs for the period March-May, 2020)
5.	HPCL	No
6.	BPCL	Yes (256 officers paid Rs. 43.13 lakhs for the period March-May, 2020)
7.	EIL	No
8.	MRPL	No
9.	CPCL	Yes (37 officers paid Rs.2.87 lakhs for the period March-May, 2020)
10.	NRL	No
11.	BLC	No